

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 704 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 15th February 2019.

Sub:- **Casual Leave and station leave permission.**

Ref:- Your Email dated 15th February 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual leave on 18.02.2019 along with station leave permission from the evening of 16.02.2019 till the morning of 20.02.2019, has been granted/rejected.

The District and Sessions Judge, Barpeta in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence .

Yours faithfully,

Sd/-

706 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-48/2017/705-1A, dated 15.02.19

Copy to:

1. The District and Sessions Judge, Barpeta, for information and necessary action.
- ✓ 2. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Rajan